



LOK SABHA SECRETARIAT
Press and Public Relations Wing

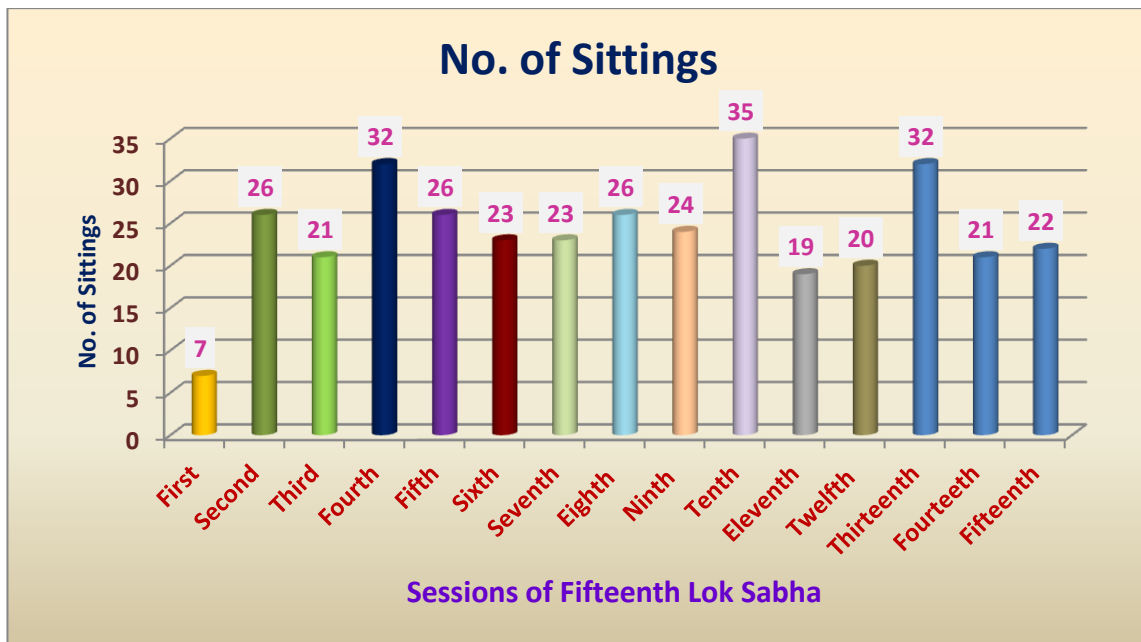
Fifteenth Session of Fifteenth Lok Sabha: An Overview*

**1. Period of the Session
(Fifteenth Session)**

* **Part -I:** 5-18 December 2013
* **Part -II:** 5-21 February 2014
Adjourned *sine die* on: 21 February 2014

**2. Number of Sittings held
(Fifteenth Session)**

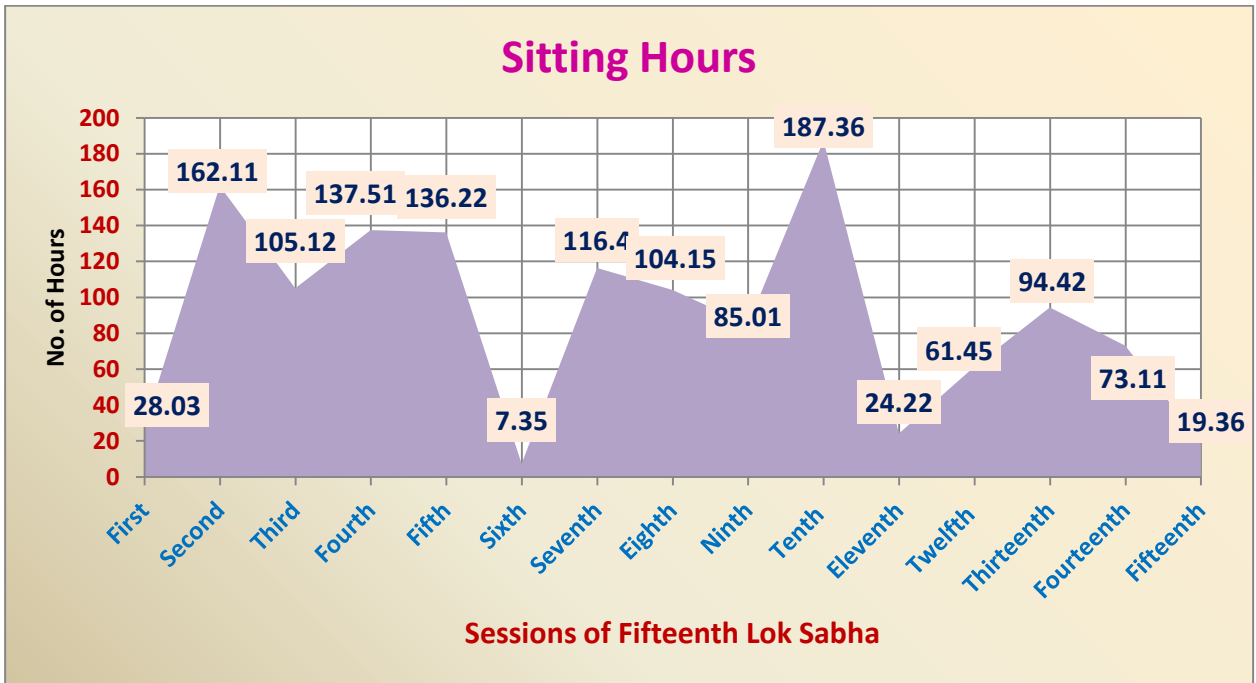
22 sittings



***Provisional**

**3. Total Number of Sitting Hours
(Fifteenth Session)**

19 hours and 36 minutes

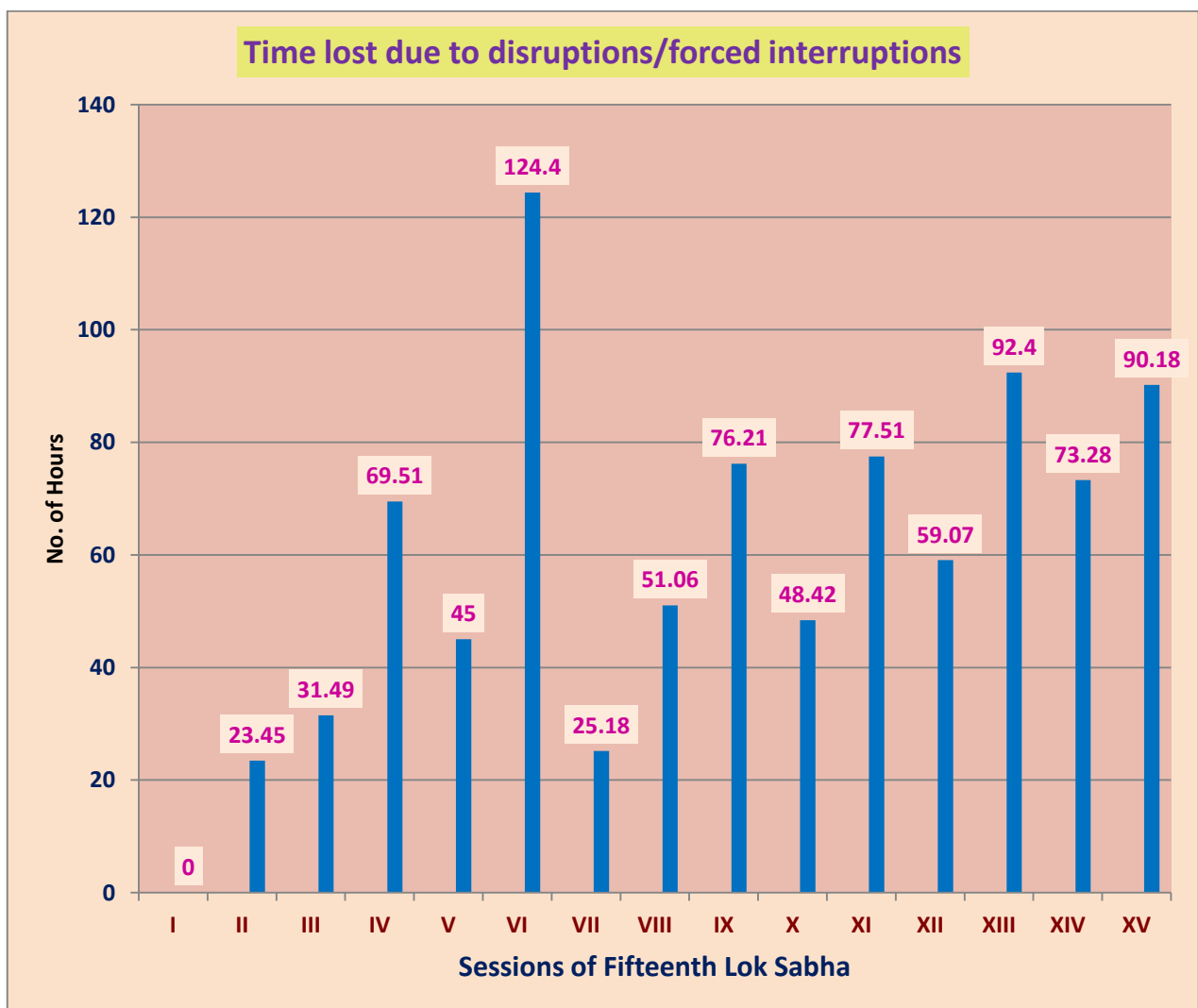


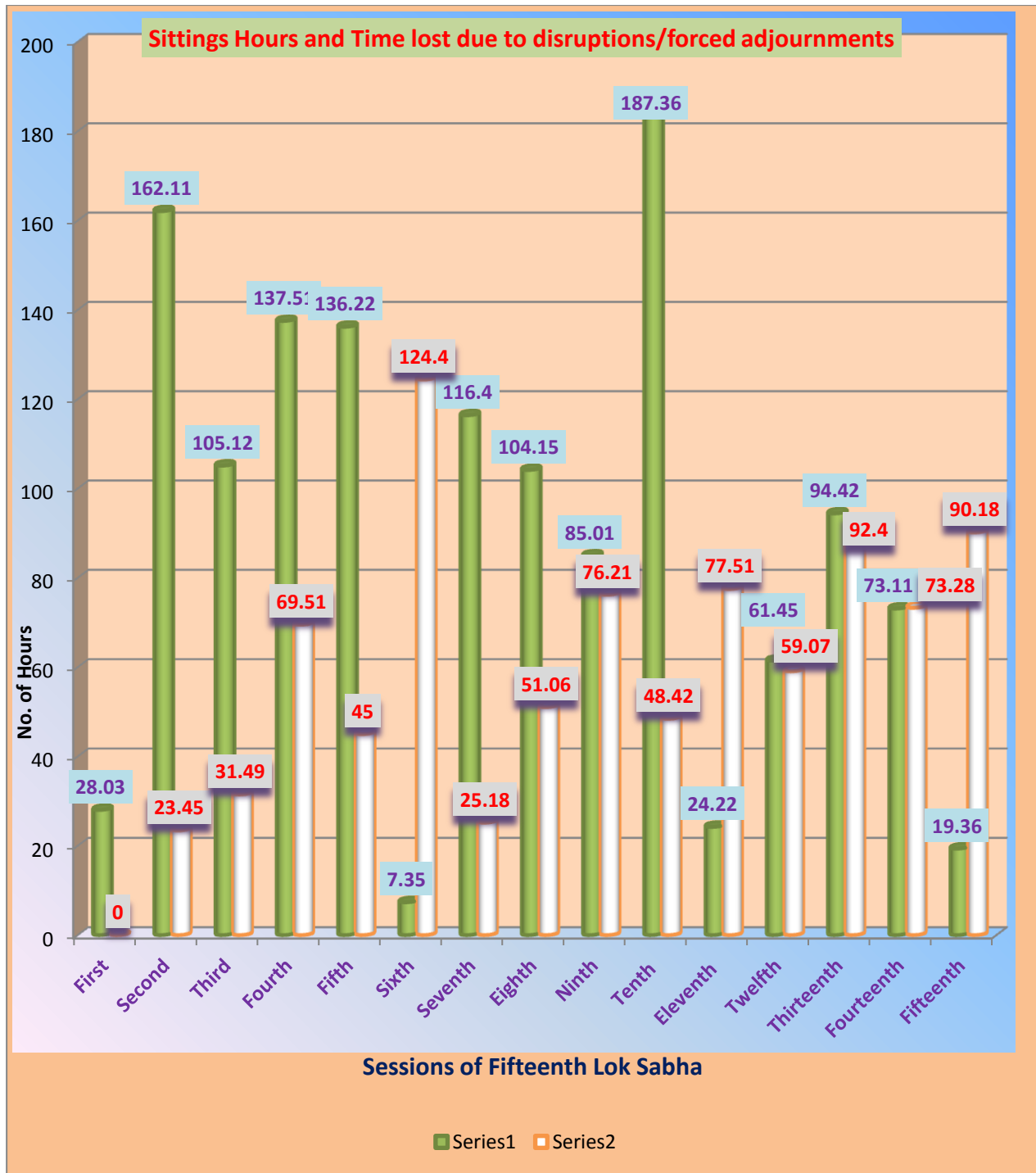
**4. Time lost due to interruptions/
forced adjournments
(Fifteenth Session)**

90 hours and 18 minutes

Sessions of Fifteenth Lok Sabha	Time lost due to disruptions/forced adjournments
First	0
Second	23 hours 45 minutes
Third	31 hours 49 minutes
Fourth	69 hours 51 minutes
Fifth	45 hours
Sixth	124 hours 40 minutes
Seventh	25 hours 18 minutes
Eighth	51 hours 06 minutes

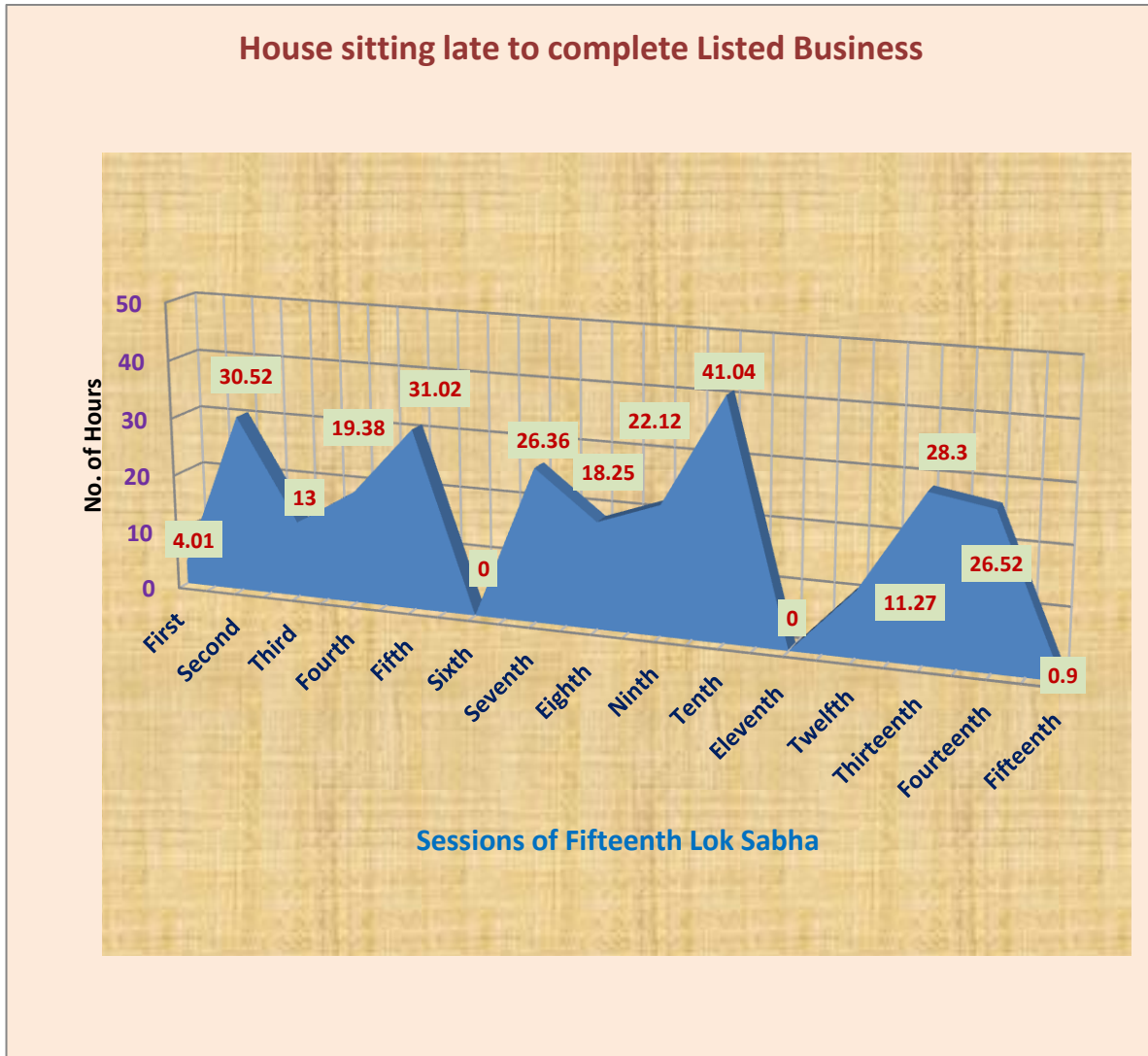
Ninth	76 hours 21 minutes
Tenth	48 hours 42 minutes
Eleventh	77 hours 51 minutes
Twelfth	59 hours 07 minutes
Thirteenth	92 hours 40 minutes
Fourteenth	73 hours 28 minutes
Fifteenth	90 hours 18 minutes



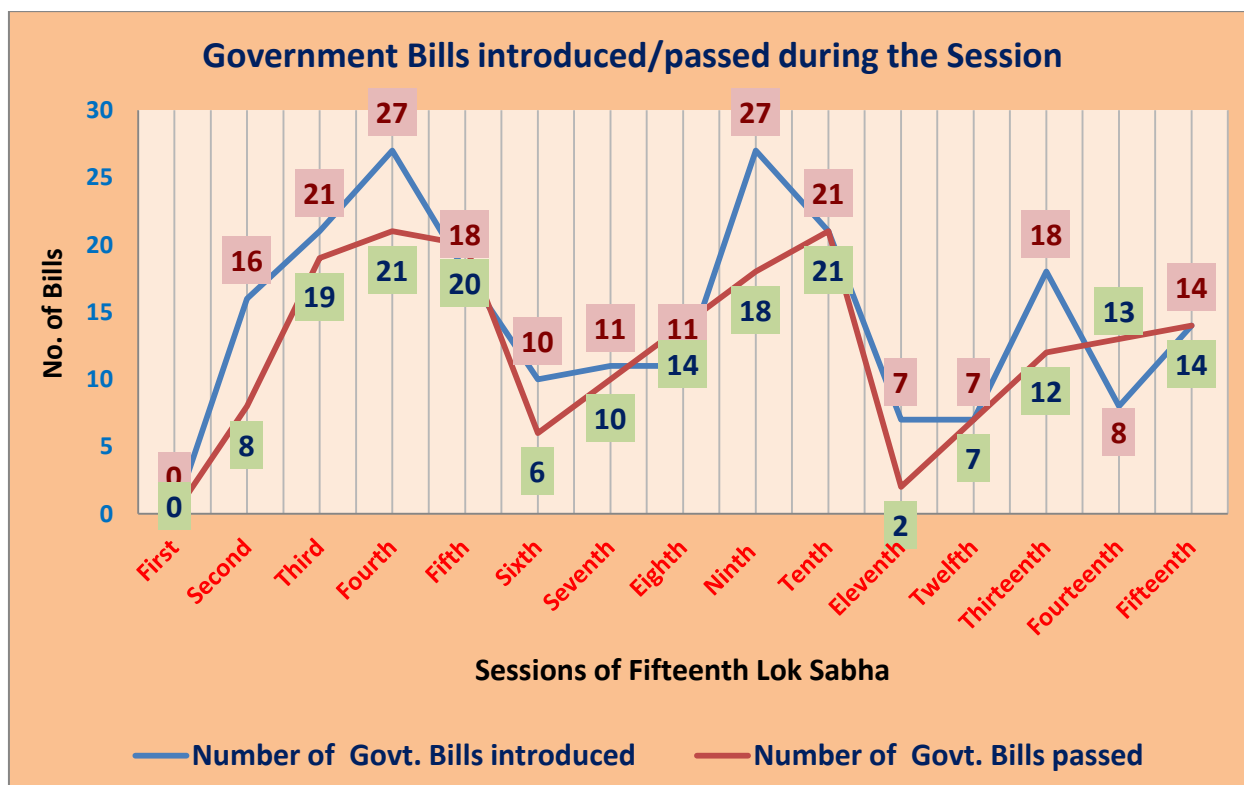


5. House sitting late to complete Listed Business (Fifteenth Session)

00 hours and 09 minutes



6. Legislative Business
(a) Govt. Bills



List of Government Bills introduced during the Fifteenth Session

Sl. No.	Name of the Bill	Date of Introduction
1.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2013.	12 December 2013
2.	The Appropriation (No. 5) Bill, 2013.	12 December 2013
3.	The Appropriation (Railways) No. 4 Bill, 2013.	12 December 2013
4.	The Coal Regulatory Authority Bill, 2013	13 December 2013
5.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2013	17 December 2013
6.	The Acquisition of Certain Area in Mumbai for Dr. Bhimrao Ambedkar Memorial Bill, 2014.	11 February 2014
7.	The Andhra Pradesh Reorganisation Bill, 2014.	13 February 2014

8.	The Finance Bill, 2014.	17 February 2014
9.	The Appropriation (Railways) Vote on Account Bill, 2014	17 February 2014
10.	The Appropriation (Railways) Bill, 2014.	17 February 2014
11.	The Appropriation (Vote on Account) Bill, 2014.	19 February 2014
12.	The Appropriation Bill, 2014.	19 February 2014
13.	The Delhi Appropriation (Vote on Account) Bill, 2014	21 February 2014
14.	The Delhi Appropriation Bill, 2014	21 February 2014

List of Government Bills passed during the Fifteenth Session

Sl. No.	Name of the Bill	Date of Passing
1.	The Appropriation (No. 5) Bill, 2013.	12 December 2013
2.	The Appropriation (Railways) No. 4 Bill, 2013.	12 December 2013
3.	The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013	18 December 2013
4.	The Lokpal and Lokayuktas Bill, 2013.	18 December 2013
5.	The Appropriation (Railways) Vote on Account Bill, 2014	17 February 2014
6.	The Appropriation (Railways) Bill, 2014.	17 February 2014
7.	The Andhra Pradesh Reorganisation Bill, 2014	18 February 2014
8.	The Appropriation (Vote on Account) Bill, 2014	19 February 2014
9.	The Appropriation Bill, 2014.	19 February 2014
10.	The Finance Bill, 2014.	19 February 2014
11.	The Rani Lakshmi Bai Central Agricultural University Bill, 2014, <i>as passed by Rajya Sabha.</i>	20 February 2014
12.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2014.	20 February 2014
13.	The Delhi Appropriation (Vote on Account) Bill, 2014	21 February 2014
14.	The Delhi Appropriation Bill, 2014	21 February 2014

Sessions of Fifteenth Lok Sabha	Number of Govt. Bills introduced	Number of Govt. Bills passed
First	0	0
Second	16	8
Third	21	19
Fourth	27	21
Fifth	18	20
Sixth	10	6
Seventh	11	10
Eighth	11	14
Ninth	27	18
Tenth	21	21
Eleventh	7	2
Twelfth	7	7
Thirteenth	18	12
Fourteenth	8	13
Fifteenth	14	14

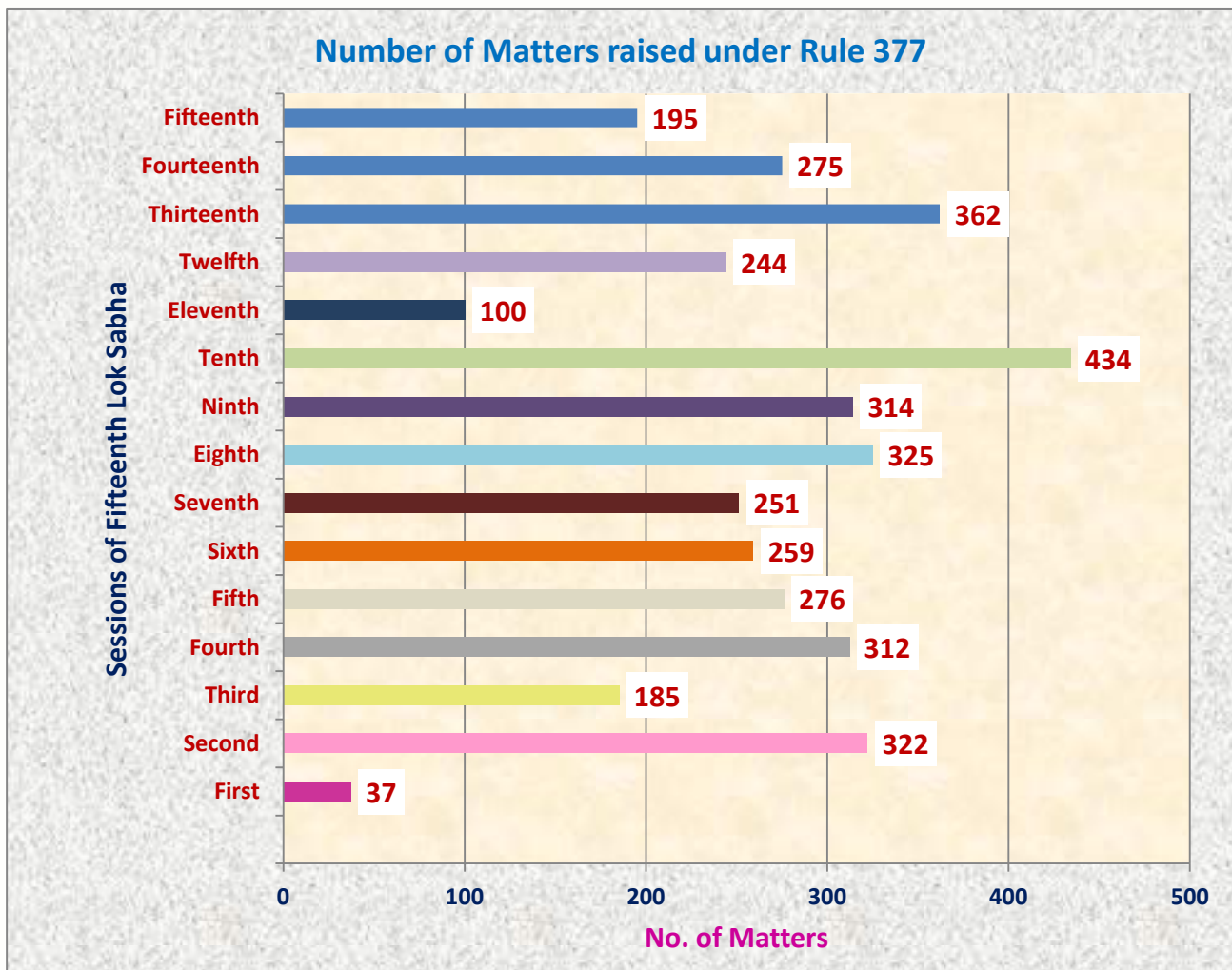
7. Legislative Business

(b) Private Members' Bills

(i)	Introduced	0
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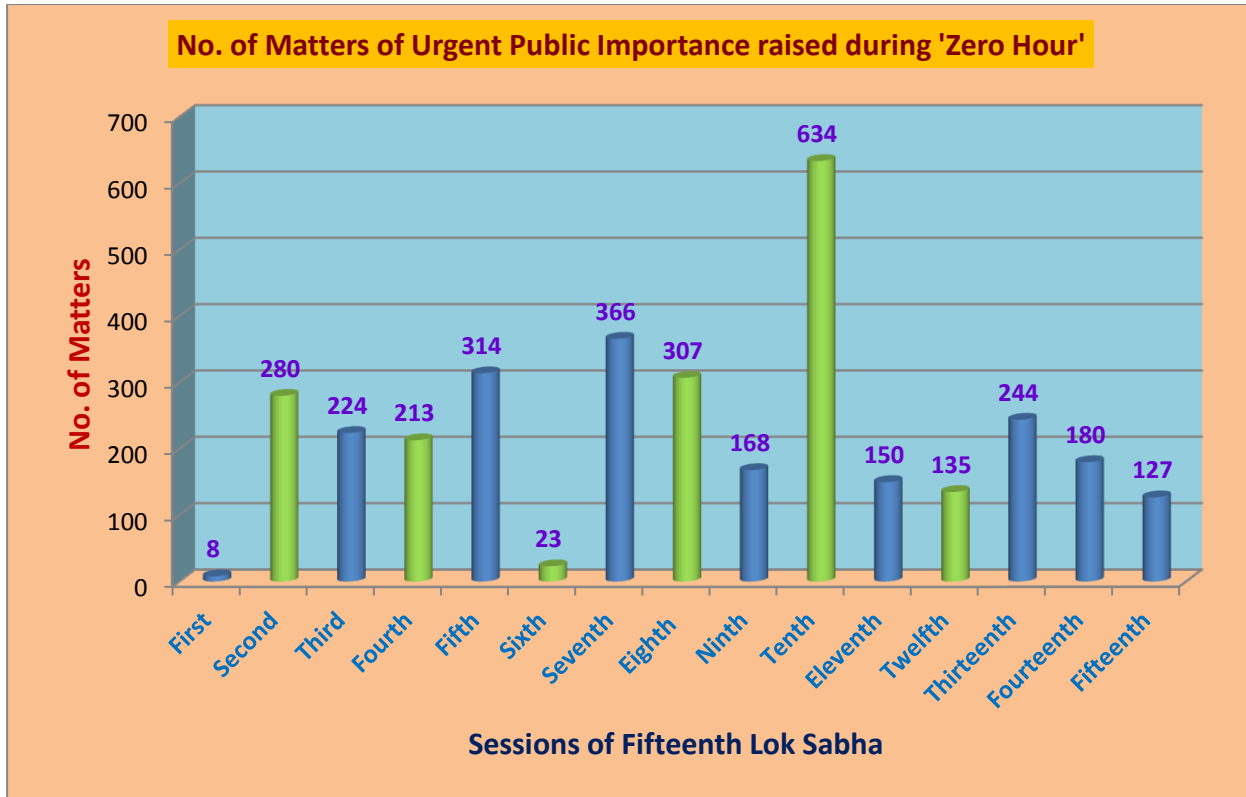
8. No. of matters raised under Rule 377 (Fifteenth Session) 195

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



9. No. of matters of Urgent Public Importance Raised during Zero Hour (Fifteenth Session)

127



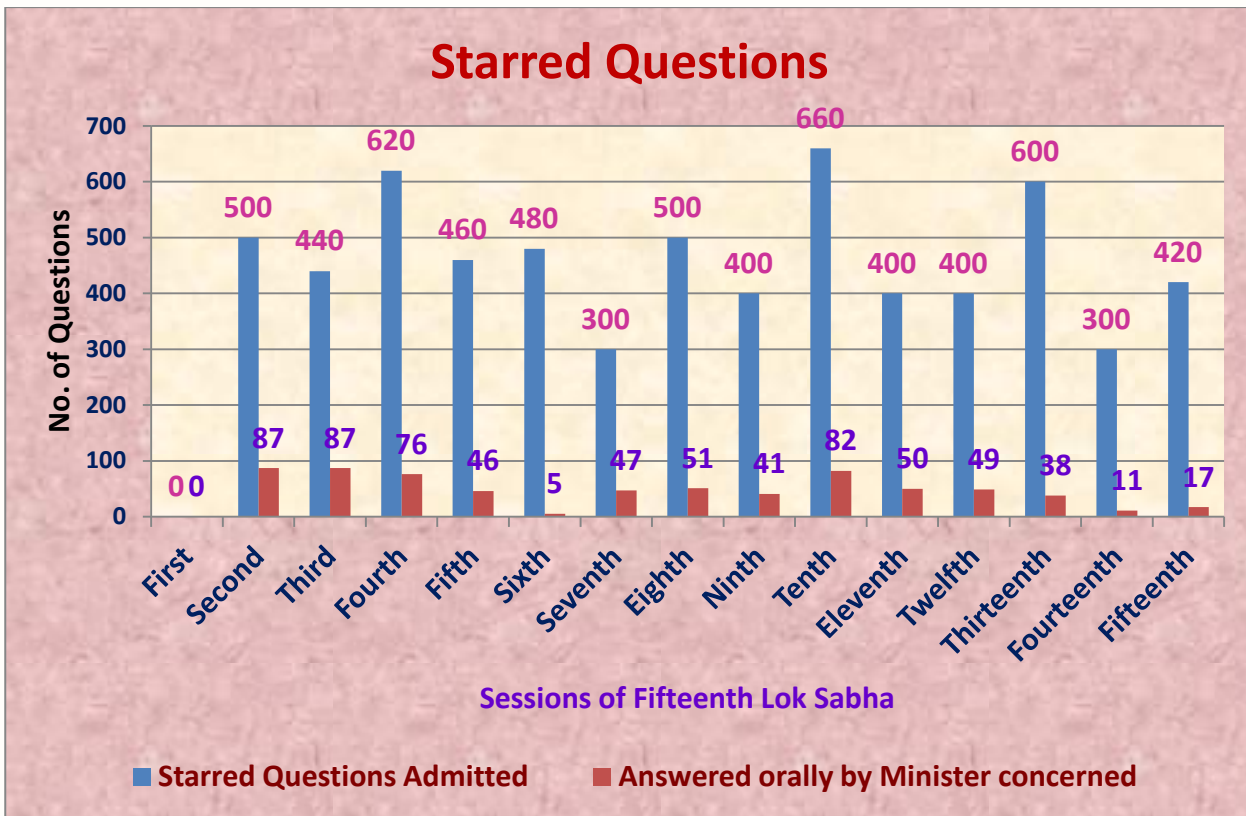
10. Number of Discussions held under Rule 193# (Matters of Urgent Public Importance)

Nil*

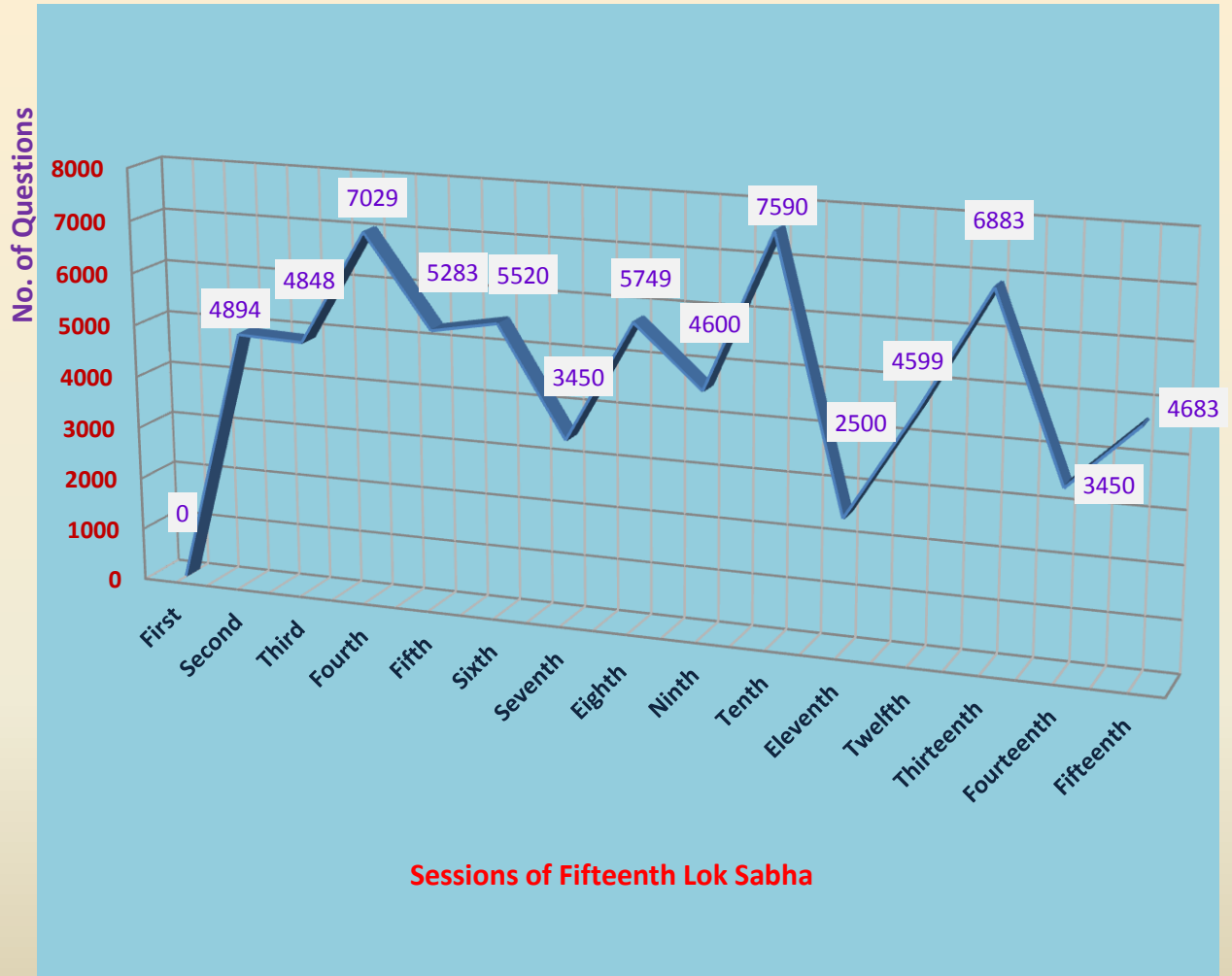
{#Rule 193 stipulates *inter-alia* that any member desirous of raising discussion on a matter of urgent public importance may give notice in writing to the Secretary-General specifying clearly and precisely the matter to be raised.}

11. Total number of Questions admitted (Fifteenth Session)

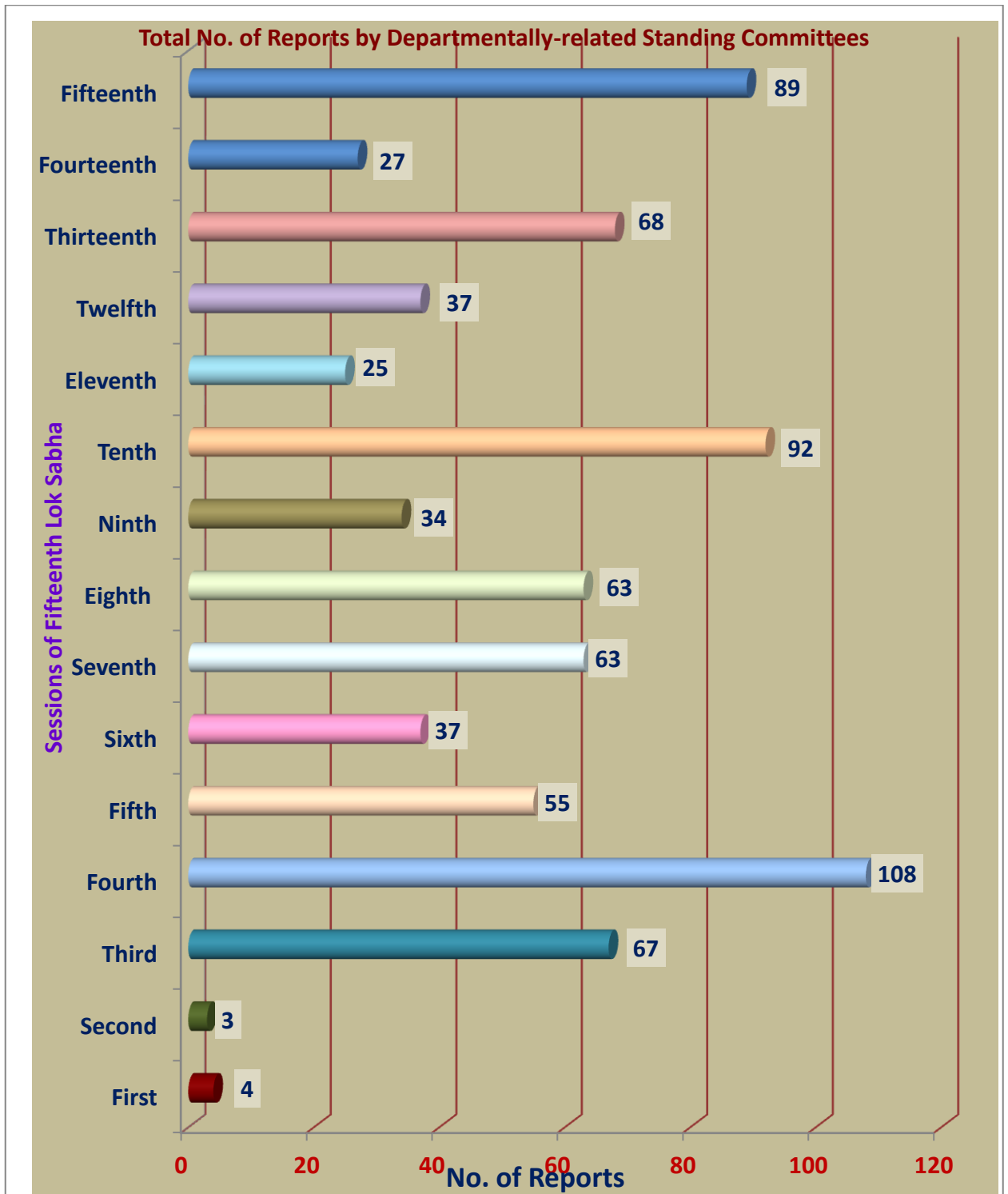
Sl. No	Type of Questions	
1.	Starred	420
2.	Un-starred	4683
3.	Short Notice Questions	Nil
4.	Half-an-Hour Discussion	Nil



Unstarred Questions admitted



12. No. of Reports of Parliamentary Committees (DRSCs) presented during 15th Lok Sabha 89 Reports



13. Visitors to the Visitors' Gallery of Lok Sabha (Fifteenth Session)

No. of Visitors' Passes issued	13,357
Maximum number of Visitors' Passes issued on any single day and the date on which issued	1,796 issued on 13 December 2014

